## BARAUNI AND KOYALI REFINERIES

\*548. SHRI KRISHNA CHANDRA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether contracts for the expansion of Barauni and Koyali refineries have been made and executed with any firm in Moscow; and

(b) if so, how long it will take to complete the contract?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) The contracts for the preparation of detailed project reports on the expansion of these refineries have been concluded with Messrs. Tiajpromexport, Moscow. These reports have since been received and are under examination.

## ACTIVITIES OF HOUSE-BUILDING SOCIETIES

\*549. SHRI A. M. TARIQ: Will the Minister of HOME AFFAIRS be pleased to state-.

(a) whether it has come to Government's notice that some house-building societies in Delhi are dealing in the sale of unapproved lands by showing them as approved ones; and

(b) if so, whether Government have any machinery to control the activities of such societies?

THE MINISTER OF STATE M THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) No, Sir.

(b) Does not arise.

شربی اے - ایم - طارق : کہا یہ درست نہیں ہے کہ دلی مہیں اس بارے میں کافی ہورہا ہولی کہ کتچہ کمپنیوں نے بہمت سے لوگوں کو وہ اندر آتی تھی - جب لوگوں نے اس غلطی کو متصسوس کہا تو انہوں لے فلطی کو متصسوس کہا تو انہوں لے تک ان لوگوں کا پہسہ واپس نہیں کہا گیا ہے - کہا سرکار اس کے بارے میں کوئی کاروائی کر رہی ہے -

नहीं है कि दिल्ली में इस बारे में काफी चर्चा

†[] Hindi transliteration.

हुई कि कुछ कम्पनियों ने बहुत से लोगों को वह जमीन बेच दी जो कि ग्रीन बेस्ट के ग्रन्दर ग्राती थी। जब लोगों ने इस गल्ती को महसूस किया तो उन्होंने इस की शिकायत सरकार से की। ग्रब तक इन लोगों का पैसा वापस नहीं किया गया है। बया सरकार इसके वारे में कोई कार्यवाही कर रही है।]

## भी जयसुबलाल हाथी : ऐसी सोसा-इटियों ने जिन्होंने ग्रन एप्रुब्ड लैंड बेची

The question that he has asked is-whether they have been sold. It has come to the Government's notice that some housing societies in Delhi are dealing in the sale of unapproved lands by showing them as approved lands. No such cases have come to our notice. But there were some lands, unauthorised, unapproved lands, which were sold as unapproved lands.

SHRI A. M. TARIQ: Now the Government have accepted the fact that unapproved lands were sold by showing them  $a_s$  unapproved lands. What action has been taken against the people who have sold unapproved lands to innocent citizens of this country?

SHRI JAISUKHLAL HATHI: Those lands that were not approved have been acquired by the Government.

SHRI A. M. TARIQ: It does not solve the problem. Now unapproved lands were sold to innocent citizens which have been taken over by the Government. What happened to the money of these innocent people which was given to these societies? May I know, Sir, whether it was rturned to them by the Government or were these societies asked to return that money? If it is so, were the deposits given back in all the cases, the amount in respect of such deposits?

SHRI JAISUKHLAL HATHI: If the people had purchased these lands knowing that they were unapproved' lands, then no question arises at all. And when it is acquired, the money will be paid to the persons concernedi.